

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

G.A. 630/97.

Date: 9--6--1997

Between:

S.Srinivas. Applicant.

and

1. General Manager, Telecom,
Hyderabad - 500 033.
2. Divisional Engineer, Circle Con-
struction, Hyderabad Telephones, Hyderabad-33.
3. Asst. Engineer, Circle Construction-III,
Hyderabad Telephones, Hyderabad 500 033.

Respondents.

Counsel for the applicant: Sri P.M.Patro for Sri P.B.Vijaya Kumar

Counsel for the respondents:Sri V.Bhimanna.

JUDGMENT.

(per Hon'ble Shri H. RAJENDRA PRASAD, MEMBER (A))

9/5/97

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Heard Sfi P.M.Patro for Sri P.B.Vijaya Kumar on
behalf of the applicant and Sri V.Bhimanna for the respondents.

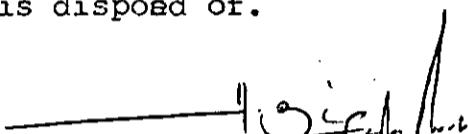
The applicant claims to have worked on casual
basis under A.E.(C.C.III)Unit, Musheerabad, during 1985--1991.

He states that he has not been engaged thereafter. His
last engagement was six years ago. The Medical Certificate
submitted by him as Annexure III to the O.A., does not bear
any date of issue. Both Medical Certificate and the fitness
certificates have been issued together. All these do not
make this a fit case for the issue of any directions.

Q6/97

The applicant may represent his case to the concerned authorities regarding further engagement if the rules and circumstances permit. It is for the respondents to take a suitable decision in this matter and the applicant has to abide by the same.

Thus the O.A., is disposed of.


H. RAJENDRA PRASAD,

MEMBER (A)

09 JUN 97

Date: 9--6--1997.

Dictated in open Court.


Deputy Registrar (S)ce.

sss.

O.A.630/97

To

1. The General Manager, Telecom,
Hyderabad-33.
2. The Divisional Engineer, Circle Construction,
Hyderabad Telephones, Hyderabad-33.
3. The Assistant Engineer, Circle Construction-III
Hyderabad Telephones, Hyderabad-33.
4. One copy to Mr. P.B.Vijayakumar, Advocate, CAT.Hyd.
5. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
6. One copy to HHRP.M(A) CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pvm.

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97/97

COURT

1.

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 9 - 6 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

630/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण/DESPATCH

14 JUL 1997

हैदराबाद न्यायालय
HYDERABAD BENCH